

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI  
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON  
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/771(CHE)2022  
PETITION NUMBER : IBA/910/2019  
NAME OF THE PETITIONER : K.C.Senthil Kumar (Liquidator)  
of M/s. Tirupur Sri Senthil Cotton Mills Ltd  
NAME OF THE RESPONDENT(S) : --  
UNDER SECTION : Sec 54 of IBC,2016 R/w 37A & 44 of  
IBBI,2016 & Rule 11 of NCLT Rules, 2016

ORDER

List the matter on 07.11.2022 for hearing.

-Sd-

SAMEER KAKAR  
Member (Technical)

-Sd-

Dr.DEEPTI MUKESH  
Member (Judicial)

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